

**Establishing AIIMS in Hubballi-Dharwad, Karnataka**

1378. SHRI B.K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Government of Karnataka has requested Government to establish an AIIMS in Hubballi-Dharwad by keeping in view of location of the twin city, connectivity by NH-4, availability of medical personnel and the second largest city after Bengaluru; and

(b) if so, the details of the issues occurring related to the formalities and expenditures related problem which may delay the implementation of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes. Government of Karnataka has requested to establish an AIIMS in Hubballi-Dharwad, Karnataka.

Since identification of suitable site for establishment of AIIMS is primarily the responsibility of the State Government, Government of Karnataka has been requested to offer suitable site(s) measuring approximately 200 acres, free of cost, with required infrastructure such as suitable four-lane road connectivity, sufficient water supply, sewage disposal, electricity connection of required load and regulatory/statutory clearances.

The site for AIIMS is selected by Government of India from out of the sites offered by the State Government on the basis of the 'Challenge method criterion'.

**Indigenously procured medical devices**

1379. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in Government hospitals all the medical devices are procured indigenously i.e. Made in India; and

(b) whether there is a policy regarding the same, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) 'Health' being a State subject, such information is not maintained centrally. However, as far as three Central Government